

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO.1812
ANSWERED ON 28TH DECEMBER, 2017

BBIN MVA

1812. DR. J. JAYAVARDHAN:
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:
SHRIMATI SUPRIYA SULE:
SHRI P.R. SUNDARAM:
SHRI DHANANJAY MAHADIK:
DR. HEENA VIJAYKUMAR GAVIT:
SHRI SATAV RAJEEV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether India has entered into any Motor Vehicle Agreement (MVA) on Highways linking project with Bangladesh, Bhutan, India and Nepal (BBIN), if so, the details thereof;
- (b) whether Bhutan has backed out and more recently Bangladesh also expressed its reluctance to BBIN MVA, if so, the details thereof and the reasons therefor;
- (c) whether India has made a fresh pitch to fast track the BBIN motor vehicle agreement through the Ministry of External Affairs to expedite the BBIN motor vehicle agreement;
- (d) if so, the details thereof; and
- (e) the other steps taken by the Government to fast track BBIN agreement signed in Thimpu in 2015?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) Yes, Madam. Bangladesh, Bhutan, India and Nepal (BBIN) signed a framework Motor Vehicle Agreement (MVA) in June 2015 to enable movement of passenger and cargo vehicles across borders among the four countries.

(b) to (e): Bhutan, being one of the signatories to the BBIN MVA, has not yet ratified the Agreement for its entry into force. Pending ratification, however, Bhutan has given its consent for the BBIN MVA to enter into force amongst the other 3 countries i.e. Bangladesh, India and Nepal, who have already ratified it. India has already invited Bangladesh and Nepal through diplomatic channels to negotiate and finalize the protocols and modalities to operationalise the BBIN MVA among Bangladesh, India and Nepal (BIN).

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